

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA NO.53485/2021 IN Petition(s) for Special Leave to Appeal (C)
No(s). 29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019
in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the
High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

Date : 23-11-2021 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Ms. Diksha Rai, AOR

For Respondent(s) Mr. Purushottam Sharma Tripathi, AOR
(mentioned by)
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Amit, Adv.
Ms. Vani Vyas, Adv.

Mr. Bhakti Vardhan Singh, AOR
Mr. Satpal Singh, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the Cause List dated
06.01.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master